

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/124(KB)2023  
IA(I.B.C)/1472(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS GLORY FURNISHERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Atul Sharma, Adv.

] For the Applicant

**ORDER**

1. Ld. Counsel appearing on behalf of the applicant present.
2. **IA(I.B.C)/1472(KB)2024:**
  - a. This application has been filed by the Resolution Professional to place on record the 2<sup>nd</sup> Progress Report, which is placed at page nos. 13 to 27 of the application. This application is supported by an affidavit which is placed at page nos. 11 to 12 of the application. The 2<sup>nd</sup> Progress Report is taken on record, and, accordingly this application is **disposed of**.
3. List the main CP for further consideration on **27.08.2024** had already posted.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**